Annexure-1

Name of the Corporate Debtor MBS Impex Private Limited

Limited Date of Commencement of Liquidation

01.03.2022

	List of stakeholders as on 30.04.2022 List of Secured Financial Creditors Amount in Rs.																
	I		List of Secured aim Received	Financial Credito	rs	Details of Claim admitted					Amount in Rs.						
S.No	Name of Creditor	Date of Receipt	Amount Claimed	Amount of Cliam Admitted	Nature of Claim	Amount covered by Securit y interest	Palinguishm	Details of Security Interest	Amo unt cover ed by Guar antee	nts of	Conti ngent claim	Amou nt of any mutu al dues that may be set-off	Amoun t of Claim rejecte d	Amount of Claim under verification	Remarks if any		
1	ICICI Bank Limited	31-Mar-22	512620228	512620228	Security interest	As per Claim Form	Yes	Relinquished Security Interest on paripassu charge on current assets of the Corporate Debtor	-	1	-	1	-	-	Personal Guarantees of		
							No	Not Relinquished Security Interest on exclusive charge on land admeasuring 5.00 Acres in survey no 65/2 part of toal land admeasuring 24.27 Acres in survey No 65/2 and 65/3 situated at Khanapur village, Rajendra Nagar Mandal, Ranga reddy District of the MBS Impex Pvt Ltd							Mr. Prakash Chand Gupta, Mr. Sukesh Gupta and Mrs. Neetu Gupta and Mr. Anurag Gupta		
2	Axis Bank Limited	31-Mar-22	8670705590	8670705590	Security interest	As per Claim Form	Yes	Relinquished Security Interest on paripassu charge on current assets of the Corporate Debtor	-	1	_	-	-	-	Mortgage on third party property and		
							No	Not Relinquished Security Interest on exclusive charge on land admeasuring 5.00 Acres together with building and stuctures if any sittuated at Maktha Mahaboobept standing in the name of the MBS Impex Pvt Ltd							personal guarantee of Directors and owners of morgaged property		
_ 3	Invent Assets Sucuritisation & Reconstruction Private Limited (Acting in capacity as a trustee of Invent /1415/S12 Trust)	24-Mar-22	7884931589	7884931589	Security interest	As per Claim Form	No No	7.13 Acres of open land in plot No 172/4, 172/3 in Survey No 172 part Hydernagar village Balanagar Mandal RR District 3.00 Acres of open land in plot No 172/4 part Hydernagar village Balanagar Mandal RR District	-	-	-	-	-	-	Indian Bank Assignment Agreement date 30.07.2014		
	Invent Assets Sucuritisation & Reconstruction Private Limited (Acting in capacity as a trustee of Invent /1415/S17 Trust)	24-Mar-22	5466203415	5466203415	Security Interest		No No	Primary : Stocks & Receivbles Equated mortgage of open land located in Hydernagar & Makta Mahaboobpet village of RR district						-	State Bank of Hyderabad assignment agreement date 12.12.2014 Personal Guarantee of Sukesh Gupta, Mr. Anurag gupta & smt neetu gupta Corporate Guarantee of Aashi Realtors		

4	RARE Asset Reconstruction Limited	09-Mar-22	18554795030		Corporate Guarantee extended to secure the loans sanctioned to MBS Jewellers Pvt Ltd	As per Claim Form	NA.	Nil	-	-	-	-	-		Assignment Agreement date 23.03.2017 with UBI Raytheon Trust ARC 003 Trust, though the claim amount admitted, being Corporate Guaratnee, seek directions from NCLT
							NA.	Nil							Assignment Agreement date 30.06.2017 with IOB RARE ARC 009 Trust
5	State Bank of India	24-Mar-22	169608963	169608963	Cash Credit - Rs.14.00 crores Bank Guarantee - Rs. 25.00 crores	As per Claim Form	No	Hypothecation of all current Assets including stocks of raw materials, stores, stock in process, finished goods and receivables domestic and export on other pari passu basis other lending bankers	-	-	i	-	1	-	NA
			41258864815	41258864815				Equitable Mortgage of Commercial property bungalow no 109 New No 1-7-252 to 254, oxford street SD Road, Secunderabad admeasuring 2250 Sq yards	-	-	-	-	-	<u>-</u>	